

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 255 of 2012

Dated: 28th January, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Indian Oil Corporation Ltd. Appellant (s)

Versus

Kerala State Electricity Board & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. Shinoj K. Narayanan
Mr. K. Rajeev

ORDER

Admit. Issue notice to all the Respondents returnable on 26.2.2013. Registry is also directed to issue notice to all the Respondents. Dasti service is permitted.

Post the matter on **26.02.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

vs/mk